

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO- 472
ANSWERED ON- 06/02/2025

SPORTS INFRASTRUCTURE IN TELANGANA

472 SHRI ANIL KUMAR YADAV MANDADI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) whether Government has proposed to create more sports infrastructure under Khelo India Scheme in the State of Telangana, if so, the details thereof;
- (b) whether Government has earmarked any funds for this purpose, if so, the details thereof; and
- (c) whether Government has released funds in this regard, if so, the details thereof?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) to (c) 'Sports' being a State subject, the responsibility of development of sports, including development of sports infrastructure across the country, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. Further, the Khelo India Scheme, implemented by this Ministry, under which financial assistance for development of sports infrastructure is provided, is a demand-driven scheme. The proposals received from the State/UT Governments and other eligible entities are considered for financial assistance, subject to their completeness, technical feasibility and availability of funds under these schemes. The details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress under Khelo India Scheme, across the country, including in the State of Telangana, are available in public domain on the dashboard of the Ministry at <https://mdsd.kheloindia.gov.in>.
